GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1169 TO BE ANSWERED ON 28.06.2019

Environmental Clearance

1169. SHRI GOPAL CHINNAYASHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government hasreceived a proposal for environmental clearances from the State Government of Maharashtra regarding construction of coastal road in Mumbai by Municipal Corporation of Greater Mumbai;
- (b) if so, the details thereof and present status of the said proposal; and
- (c) the time by which the saidproposal is likely to be finalized and thereasons of delay in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) Yes Sir.Pursuant to the recommendation of the Maharashtra Coastal Zone Management Authority, the Municipal Corporation of Greater Mumbai have submitted an application to the Ministry of Environment, Forest and Climate Change for CRZ Clearance for development of Coastal Road (South) project, covering a distance of 9.98 kms from Princess Street Flyover to Worli end of Sea Link in Mumbai. The Ministry has accorded the clearance on 11.05.2017 in acceptance of the recommendation of the Expert Appraisal Committee.
